NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinemas Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No,	Signature
V.B. Rajn for VS Rajn for petitioner	Advocate	Vbraju 10 gonuil. 6mm 9849120942	De
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. V.B. Raju on behalf of Shri. VS Raju, learned counsel for the petitioner and Mrs. S. Meenakshi, Joint Director, Representing RD (SER).

Post the case on 04.12.2017.

Member (Technical)

Member (Judicial)